

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 11/RP/2023

Subject : Petition for review of Commission's Order dated 13.2.2023 in Petition No. 229/GT/2020 in the matter of revision of tariff of Salal Power Station (690 MW) for the period 2014-19, after truing up exercise.

Petitioner : NHPC Limited

Respondents : PSPCL and 12 others

Date of Hearing : **4.4.2024**

Coram : Shri Jishnu Barua, Chairperson
Shri Arun Goyal, Member
Shri Pravas Kumar Singh, Member

Parties Present : Shri Venkatesh, Advocate, NHPC
Shri Siddharth Gangadharan, Advocate, NHPC
Shri Kartikey Trivedi, Advocate, NHPC
Shri Mohd. Faruque, NHPC
Shri Piyush Kumar, NHPC
Shri Jitendra K. Jha, NHPC
Shri Mohit Mudgal, Advocate, BRPL & BYPL
Shri Sachin Dubey, Advocate, BRPL & BYPL
Shri Mohit Jain, Advocate, BRPL & BYPL
Ms. Shweta Chaudhary, BSES Discoms
Ms. Jaya, BSES Discoms

Record of Proceedings

Since the orders in Petition (which was reserved on 29.11.2023) could not be issued prior to one Member of this Commission, who formed part of the Coram, demitting office, the matter has been re-listed for hearing.

2. At the outset, the learned counsel for the parties submitted that since pleadings and arguments have been completed, the Commission may reserve its order in the petition.

3. Based on the consent of the parties, an order in the matter was reserved.

By order of the Commission

Sd/-
(B. Sreekumar)
Joint Chief (Law)

